GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 1862. TO BE ANSWERED ON MONDAY, THE 28TH NOVEMBER, 2016.

SINGLE BRAND RETAIL COMPANIES

1862. DR. BOORA NARSAIAH GOUD: SHRI ANANTKUMAR HEGDE: SHRI A. ARUNMOZHITHEVAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is considering to put on hold request of various companies received for single brand retail in the country, if so, the details thereof:
- (b) whether the Government has asked companies to provide more documents to support their applications for the above and if so, the details thereof; and
- (c) whether many companies have requested that they be allowed to forego the 30% local sourcing norm for a range of products and if so, the details thereof and the reaction of the Government thereto?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b): The investment proposals by foreign companies for single brand retailing in the country is guided by the FDI policy provided in Consolidated FDI Policy Circular, 2016. During the course of examination, if any information/ documents are found missing/ incomplete in the proposal submitted by the applicant, which are required for processing of such proposals, the same are sought from the applicant(s).
- **(c):** Only 3 companies have sought relaxation of sourcing condition. No decision has been taken by the Government in this regard.
